

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3643
ANSWERED ON:30.07.2009
DAHEJ-VIJAIPUR PIPELINE PROJECT
Ray Shri Rudramadhab

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether GAIL (India) Limited has cancelled tenders for Dahej-Vijaipur pipelines projects;
- (b) if so, the reasons therefor;
- (c) whether GAIL (India) Limited has awarded the contract to Jindal Saw; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) to (d): GAIL (India) Ltd. floated a tender for line pipes for Dahej-Vijaipur pipeline (DVPL) Phase II Project for purchase of 3 items of steel pipes with different specifications, viz., Item No. 1, 2 & 3. Purchase order for Item No. 1 has been placed on M/s Jindal Saw Ltd. on L1 basis as the price was found reasonable. However, the tender pertaining to Items No. 2 & No. 3 of this tender was discharged/cancelled, since the prices quoted by the L1 bidder for these items were not found by GAIL to be reasonable.